

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2817**  
TO BE ANSWERED ON 17<sup>th</sup> March, 2023

**INSTALLATION OF TELECOM INFRASTRUCTURE ON DEFENCE LAND**

2817. SHRI NITESH GANGA DEB:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Ministry has revised the Rule Book,2018 to allow installation of telecom infrastructure on defence land for improving communication network quality and nationwide roll out of 5G network and Bharatnet projects for rural tele-connectivity;
- (b) if so, the details thereof; and
- (c) the number of projects pending so far due to above said reasons, State/UT-wise?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. Government of India, Ministry of Defence Vide letter No. 11026/1/2005/D(Lands) (Pt.-II) dated 18.01.2023 has issued a revised policy for installation of under / over ground telecom infrastructure on defence land, in consonance with the Indian Telegraph Right of Way Rules, 2016 (as amended from time to time).

(c): Two applications for installation of telecom infrastructure in Cantonments have been received after issuance of revised MoD policy dated 18.01.2023. The same are pending. State wise details are given at Annexure.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2817 TO BE ANSWERED ON 17.03.2023 REGARDING “INSTALLATION OF TELECOM INFRASTRUCTURE ON DEFENCE LAND”.**

State wise details of installation of Telecom infrastructure in Cantonment areas (After issuance of revised policy i.e. 18.01.2023).

State	No of pending cases
Uttarakhand	01
Maharashtra	01
Total	02

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